

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

105. I.A. 2360/2024 (60(5))
I.A. 2363/2024 (12(2))
I.A.(Plan) 41/2024 (30)
In
C.P. (IB)/571(MB)2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **08.07.2024**

NAME OF THE PARTIES: Union Bank of India
V/s.
Peri Nitrates Private Limited

Appearance

For Applicant: None Appeared

For Respondent : None Appeared

SECTION 07 OF THE IBC, 2016

ORDER

Hearing Through: Virtually and Physical (Hybrid) Mode

None appeared, list this matter on 28.08.2024

Sd-

CHARANJEET SINGH GULATI
Member (Technical)
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Sd-

LAKSHMI GURUNG
Member (Judicial)